

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 121  
TO BE ANSWERED ON 21.07.2025**

**HIGHER PENSION SCHEME FOR EMPLOYEES OF BDL**

**121. SHRI ASADUDDIN OWAISI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that the employees of Bharat Dynamics Limited (BDL) have submitted applications and joint options for pension on higher wages pursuant to the Hon'ble Supreme Court's judgment;**
- (b) if so, the details of the number of such applications received from BDL employees and the status of their processing by the concerned Regional Provident Fund Commissioner (RPFC) office;**
- (c) whether it is true that the BDL Provident Fund Trust and RPFC, Barkatpura, have raised clarificatory queries delaying the processing of joint options;**
- (d) if so, the details thereof; and**
- (e) whether the Government has taken any steps to expedite the resolution of such queries and ensure time-bound implementation of the higher pension scheme for employees of exempted establishments like BDL and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (e): Bharat Dynamics Limited (BDL) has submitted 3,048 applications for pension on higher wages. EPFO has processed and disposed off these applications as per the directions of the Hon'ble Supreme Court in its judgement dated 04.11.2022.**

**In order to ensure prompt disposal of applications for pension on higher wages, directions and clarifications have been issued from time-to-time.**

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